

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 192/2007  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016


NAME OF THE COMPANY: ILB Stock Holding Ltd.

V/s.


M/s. DCM Shriram Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	T.K GANJU,	Sr. Adv.	RESP No. 1	
2.	A.T. PATRA,	Adv.		
3.	RUCHIK DARAKA	"		
4.	RAMESH SINGH	"	RESP. No. 2.	
5.	NIPUN MALHOTRA	"		
6.	H.S. CHANDHOKE,	Adv.	Petitioners	
7.	TARUN DUA,	Adv.		

8.	Krishna Kumar Smita Singh	Res 2, 4, 11, 12, 13, 14, and 15 Singh		
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9.	M. Abhinav Vashist, Sr. Advocate, Ms. Veronica Mohan, Adv., Mr. Anamika Moudlick, Adv.	Placed R-22 		
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## ORDER

Learned counsel for the applicant-petitioner and learned counsel for the proposed respondent-22 have completed their arguments. On behalf of Sr. Counsel Shri Ganju further time has been sought for completing the arguments.

List on 22<sup>nd</sup> August 2016

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT  
  
(S.K. MOHAPATRA)  
MEMBER

11.-08.2016  
(A.K. Arora)